F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.12.2019

ORDER NO. 256 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:

On **03.12.2019** Hon'ble Mr. Justice Dilip Gupta, President will do chamber work.

All Division Bench Matters will be heard by the Bench of Sh. Anil Choudhary, Hon'bleMember (J) and Sh. C. L. Mahar, Hon'ble Member (T).

Single Member Bench matters will be heard by Sh. Bijay Kumar, Hon'ble Member (T)

By order,

(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.

Assistant Registrar